

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI**

(11)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11-01-2021 AT 10.30 A.M THROUGH VIDEO CONFERENCING:

**PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA/917/IB/2020

PETITION NUMBER : CP/1307/IB/2018

**NAME OF THE PETITIONER(S) : V.Venkata Sivakumar
M/S. Jeypore Sugar Company Ltd**

NAME OF THE RESPONDENT(S) : M/S. Laxmi Organic Industries Ltd

UNDER SECTION : 49 & 66 R/W 60(5)

ORDER

No representation for the parties.

List the matter on **22.02.2021** along with other connected applications for hearing.

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**(ANIL KUMAR B)
MEMBER (TECHNICAL)**

-sd-

**(R. SUCHARITHA)
MEMBER (JUDICIAL)**

vs